

GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

QUESTION NO 12.11.2010

ANSWERED ON

BAN ON EXPORT OF WHEAT .

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Smt. Maya Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) whether it is a fact that export of wheat was banned in October, 2007;
- (b) whether stock of wheat in the buffer stock of country is twice and half than requirement;
- (c) the quantity of wheat that got spoiled due to lack of proper storage during the last three years; and
- (d) the money the country would have earned out of the export of wheat that was spoiled during the last years if ban on the export of wheat had been lifted?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a): Yes, Sir. Initially export of wheat was banned from 9.2.2007 till 31.12.2007. However, subsequently ban on export of wheat has been extended till further orders.

(b): The actual stocks and buffer stock norms of wheat are as under:

(Quantity in lakh tons) As on Actual stock Minimum buffer norms 1.10.2010 277.77 140 Buffer norms for wheat include Food Security Reserve of 30 lakh tons from 1.7.2008 onwards.

(c): The quantities of wheat damaged due to various reasons in Food Corporation of India and Punjab and Haryana state agencies during last three years are as under :-

(Quantity in tons) Year FCI Punjab Haryana 2007-08 924 28681 0 2008-09 947 64218 5929 2009-10 2010
26583 3682

(d): Damages to wheat in godowns of FCI and state agencies do not accrue at a specific time. The prices of wheat in domestic as well as international markets keep fluctuating from time to time depending on various factors. Therefore it is not possible to workout exact export value of the damaged wheat.